

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi

Letter No. _____/Apptt.
Dated: _____

To

All the Principal District & Sessions Judges of the State including
the Judicial Commissioner, Ranchi

Sub: Exemption of all Secretaries, DLSA from attending Refresher Training programme for Civil Judge (Sr. Div.) in Criminal Matter with CIS Training (R-13) scheduled on 17th - 18th December, 2022 and "Master Trainer Programme for New Master Trainers" (ECT_3_2022) scheduled on 17th -18th December, 2022.

- Ref: 1. This Court's Memo No. 4427/Apptt. dated 08.12.2022 and 4445/Apptt. dated 09.12.2022.
2. This Court's Memo No. 4429/Apptt. dated 08.12.2022 and 4443/Apptt. dated 09.12.2022.

Sir,

Inviting reference to this Court's memo under reference, I am directed to inform that the Court has been pleased to accord exemption to all Secretaries, DLSA from attending Refresher Training programme for Civil Judge (Sr. Div.) in Criminal Matter with CIS Training (R-13) scheduled on 17th -18th December, 2022 and "Master Trainer Programme for New Master Trainers" (ECT_3_2022) scheduled on 17th -18th December, 2022 on account of upcoming **Lok Adalat on 17th December, 2022**.

The officer concerned may be informed accordingly.

Yours faithfully,
Sd/- Nikesh Kumar Sinha
Registrar (Admn.)

Memo No. 4499/Apptt.

Dated Ranchi the 15/12/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi and the Member Secretary, JHALSA, Ranchi for information/ ✓ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Admn.)